



APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi – 110003

Dated: 14th November, 2025

Notification

There will be **no sitting** of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Ajay Talegaonkar, Technical Member (Electricity) **from 17.11.2025 to 21.11.2025**. The Matters listed from **17.11.2025 to 21.11.2025** will be taken up for hearing as per the dates mentioned below:

Sl. NO.	From Date	To Date
1.	17.11.2025	25.11.2025 (Tuesday)
2.	18.11.2025	27.11.2025 (Thursday)
3.	19.11.2025	28.11.2025 (Friday)
4.	20.11.2025	25.11.2025 (Tuesday)
5.	21.11.2025	28.11.2025 (Friday)

During the above period i.e. from 17.11.2025 to 21.11.2025, urgent applications (Electricity matters), if any, for interim relief, will be heard by the Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mrs. Seema Gupta, Technical Member (Electricity), only on Tuesday and Friday.

Sd/-
Registrar

To:

All concerned

Copy to :

PPS to Hon'ble Chairperson
PPS/PS to Hon'ble Technical Members
PA to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
All Notice Boards of APTEL
Shri Jatin Chawla, Assistant
Shri Jaicom, LDC
Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.